

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 603
IB-394/ND/2023

IN THE MATTER OF:

M/s. Bonton Cables (India) Pvt. Ltd.

...PETITIONER

Vs.

M/s. Nutech Contracts Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 07.02.2024
(Hearing through VC & Physical Mode)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Mr. S.K. Sagar, Ms. Anjali Sharma
and Ms. Kanishka Sharama, Adv.

For the Respondent/Corporate Debtor :Adv Khowaja Siddiqui, and Adv Jay
Singh

ORDER

Ld. Counsel for the Operational Creditor is present. Ld. Counsel for the Corporate Debtor is present and sought time to argue the matter. In view of request made by Ld. Counsel for the Corporate Debtor, list the matter on **28.02.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)